

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. C.P.(IB)-60(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Bank of Maharashtra

V/s.

Mr. Surinder Sharma

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Subir Kumar a/w. Ms. Aayushi Sharma i/b. SDS Advocates is present.

Ld. Counsel appearing for the Petitioner sought oral permission to withdraw the above Company Petition since the Respondent has passed away.

Permission is granted and accordingly the above Company Petition is **disposed of as withdrawn.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)